

DR. T.N. SEEMA (Kerala): Sir, I also associate myself with the matter raised by Shri P. Rajeeve.

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I also associate myself with the matter raised by Shri P. Rajeeve.

SHRI C.P. NARAYANAN (Kerala): Sir, I also associate myself with the matter raised by Shri P. Rajeeve.

SHRIMATI RAJANI PATIL (Maharashtra): Sir, I also associate myself with the matter raised by Shri P. Rajeeve.

MR. DEPUTY CHAIRMAN: Hon. Leader of the House, it is a genuine demand of the House. . . . (*Interruptions*)... The Chair also associates with this.

SHRI K. N. BALAGOPAL: Sir, whether the Chair can associate? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Okay. Now, Shri Pavan Kumar Varma.

#### **Continued cross-border incursions from Pakistan**

SHRI PAVAN KUMAR VARMA (Bihar): Mr. Deputy Chairman, Sir, I stand here to raise a matter related to our relations with Pakistan. Sir, since the new Government has come to power, there have been 19 ceasefire violations. As you are aware, when there are unprovoked diversionary violations in terms of firing across the border, they are usually a cover for the infiltration of militants and terrorists from Pakistan into India, and, they have been trained in the countless terrorist camps which continue to operate in Pakistan. Sir, the consequence of such action is that later in the winter months in the year, in the Valley and elsewhere, we are likely to see a great many terrorists who have come across as a result of this diversionary cross-border firing from Pakistan, and, 19 incidents have taken place in the last two months.

Just yesterday, there was a daring attack on a BSF convoy in which six people were injured, which is a proof of the fact that the terrorist activities in the valley have increased and not decreased. My question before the House is: What is our policy position on this situation? Prior to the elections, the Party, which is now in power, had taken a line, which was an exceptionally hard line, on any kind of interaction with Pakistan. Immediately on coming to power, we invited Prime Minister of Pakistan, Nawaz Sharif, which was a good gesture. But while he was still in India, there was a critique of his activities in backing this kind of activity from Pakistan, which lost him all sympathy in Pakistan and which further strengthened the hard-core groups backing terrorists and other actions against India. Now, Sir, we hear that there are going to be Foreign Secretary level talks on August 25th. There is no agenda. These are talks about talks. There is no composite agenda. On 13th June, the Government issued a statement that peace on the border is a pre-condition for normal

relations. On 15th June, hon. Defence Minister said violations along the LoC must stop. They have not stopped, Sir, and, yet, they are going ahead with Foreign Secretary talks on 25th August without an agenda, and, Pakistan is telling us that the level of talks must be raised even further. I want to raise this issue and I want to ask the Government as to what is the policy framework of our dealing with Pakistan in the face of incessant and unrelenting ceasefire violations by Pakistan. Thank you.

**श्री के.सी. त्यागी** (बिहार): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री दिग्विजय सिंह** (मध्य प्रदेश): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री हरिवंश** (बिहार): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री अरविन्द कुमार सिंह** (उत्तर प्रदेश): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री आलोक तिवारी** (उत्तर प्रदेश): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**SHRI RITABRATA BANERJEE** (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

**श्रीमती विप्लव ठाकुर** (हिमाचल प्रदेश): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री रामदास अठावले** (महाराष्ट्र): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री अली अनवर अंसारी** (बिहार): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री गुलाम रसूल बलियावी** (बिहार): उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

#### **Verification of sim card holders or mobile phone consumers by telecom companies**

**श्री नरेश अग्रवाल** (उत्तर प्रदेश): माननीय उपसभापति जी, कल भी इस सदन में जब गृह मंत्रालय पर चर्चा हो रही थी, तो आतंकवाद मुख्य मुद्दा था। सीएजी ने जो अपनी रिपोर्ट दी है, उस रिपोर्ट के अनुसार देश में करीब 4 करोड़ 69 लाख लोग जो मोबाइल फोन इस्तेमाल कर रहे हैं, उनके सिम बिना ऐड्रेस के हैं। आतंकवादी मोबाइल फोन का सबसे ज्यादा इस्तेमाल कर रहे हैं। यहां तक कि देश में मोबाइल फोन के माध्यम से बहुत ज्यादा अपराध हो रहे हैं। एक न्यूज तो अभी आई कि पाकिस्तान के सिम कार्ड भी अब हिन्दुस्तान में available होंगे यह बहुत चिंताजनक बात है।

श्रीमन्, कानून बना और कानून के अनुसार कोई भी मोबाइल कम्पनी जब अपना सिम कार्ड issue करेगी, तो ऐड्रेस का वेरिफिकेशन करेगी। सातों कम्पनीज चाहे रिलायंस हो, चाहे वोडाफोन हो, चाहे एयरटेल हो, चाहे एयरसेल हो, चाहे एयरफोन हो, चाहे बीएसएनएल हो, चाहे आइडिया हो, सभी ने इसका उल्लंघन किया है। मैं माननीय वित्त मंत्री जी को बताना चाहता हूँ कि ट्राई ने करीब 4200 करोड़ रुपए इन कम्पनियों पर जुर्माना किया। वह वसूला नहीं जा रहा है। अगर सुप्रीम कोर्ट रुपए वसूलने के लिए लोगों को जेल भेज सकती है, तो आप रुपए वसूलने के लिए एक्शन क्यों नहीं ले सकते